

enclaves in Bangladesh. India has no administrative control or access to the Indian enclaves in Bangladesh. A proposal has been made to the Government of Bangladesh indicating that pending their exchange, the Government of India is agreeable to the idea of reciprocal facilities for the conduct of census and polls, in their respective enclaves.

The exchange of these enclaves is directly linked to, and will necessarily follow, the complete demarcation of the boundary between India and Bangladesh. There are 111 Indian enclaves in Bangladesh and 51 Bangladesh enclaves in India, records pertaining to all of which have been reconciled by the survey authorities of the two countries. Government is fully committed to an early settlement of all boundary related issues with Bangladesh.

[Translation]

#### Cases with CAT

1139. SHRI JAGDAMBI PRASAD YADAV: Will the PRIME MINISTER be pleased to state:

(a) the number of pending cases in the Central Administrative Tribunal for the last three years as on January 31, 1999, Bench-wise;

(b) the number of cases disposed-off during the above period, Bench-wise; and

(c) whether the Government propose to set up additional Benches for disposal of pending cases at the earliest?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) and (b) A statement showing the bench-wise pendency and disposal of cases in the Central Administrative Tribunal for the last three years is attached Statement.

(c) No, Sir.

#### Statement

##### *Bench-wise Pendency and Disposal of cases in the Central Administrative Tribunal for the last three years*

Name of the Bench	Pendency at the end of the year			Disposal during the year		
	1996	1997	1998	1996	1997	1998
1	2	3	4	5	6	7
Principal Bench	6374	6212	6477	3309	3938	3119
Ahmedabad Bench	2180	2389	2493	685	791	960
Allahabad Bench	6781	6757	7539	1845	1758	968
Lucknow Bench	2925	3088	3412	472	568	308
Bangalore Bench	1030	819	886	1624	1052	1228
Mumbai Bench	3089	3428	3634	1362	1512	1113

1	2	3	4	5	6	7
Calcutta Bench	5023	5321	5768	1214	1609	1550
Chandigarh Bench	3481	3193	3425	1437	1873	1023
Cuttack Bench	2385	2735	2974	589	568	562
Guwahati Bench	502	426	469	210	440	352
Hyderabad Bench	2188	1775	1533	1925	2420	2266
Jabalpur Bench	1985	2229	2479	1231	926	774
Jaipur Bench	1350	1496	1713	630	485	274
Jodhpur Bench	768	970	853	423	250	506
Chennai Bench	2324	1924	1694	1649	1849	1477
Patna Bench	1513	2044	2619	501	290	389
Ernakulam Bench	989	1198	1553	1561	1652	1525
Total	44887	46004	49521	20667	21981	18394

[English]

**G-15 Conference**

1140. SHRI AMAR PAL SINGH:  
DR. LAXMINARAYAN PANDEY:  
DR. RAVI MALLU:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Prime Minister attended the G-15 Conference held in Jamaica;

(b) if so, whether the Prime Minister had made number of proposals in his address to the G-15 Conference;

(c) if so, the main suggestions made at the Conference;